

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/264(KB)2022  
IA(I.B.C)/36(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	EMAMI REALTY LIMITED VS FORT PROJECTS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Resolution Professional  
Mr. Rishav Banerjee, Adv. ]  
Mr. Saptarshi Mandal, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Respondent / Suspended BoD  
Mr. Saurav Jain, Adv. ]

**ORDER**

1. Learned Counsel for the Resolution Professional present. Ld. Counsel for the Suspended Board of Directors present.
2. **IA(I.B.C)/36(KB)2024**
  - a. It is submitted that some of the documents as have been asked for, have already been furnished to the Resolution Professional.
  - b. Therefore let the Resolution Professional take a note of the said documents and take instructions whether this IA(I.B.C)/36(KB)2024 should continue further.
  - c. List this matter for consideration on **15.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**